

(5)

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 22/09/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/140/2016
NAME OF THE PETITIONER(S) : S. Reha Banu
NAME OF THE RESPONDENT(S) : M/s Green House Promoters P. Ltd & 8 others
UNDER SECTION : 397/398 and 237

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
1)	Keerthikiran Murali for Anirudh kishan	Counsel for Respondents	lall C
2.)	B. Dhanaraj -	for R ₁ to R ₄ -	B. Dhanaraj
3)	ADITYA S FOR P. JAYAPRAKASH.	COUNSEL FOR PETITIONER	ADW

ORDER

Counsel for petitioner present. Counsel for R1 to R4 and counsel for R5 to R9 are present. Both counsel prayed time for submitting the status of the settlement talks between the parties. Time extended at their request. Put up on 25.10.2017 at 10.30 A.M.

K Anantha Padmanabha Swamy
Member (Judicial)

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